

1	2	3	4
5.	Canada	Hony. Consul	Chennai
6.	Nicaragua	Hony. Consul	New Delhi
7.	Austria	-do-	Goa
8.	Comoros	-do-	New Delhi
9.	Seychelles	-do-	New Delhi
10.	Turkmenistan	-do-	Mumbai
11.	New Zealand	-do-	Chennai
12.	Mauritius	-do-	Mumbai
13.	Israel	-do-	Calcutta
14.	Czech Republic	-do-	Calcutta
15.	Kyrgyziz	-do-	Chennai
16.	Costarica	-do-	New Delhi
17.	Chile	-do-	Mumbai
(III)			
1.	Republic of Korea	Trade Office	Chennai
2.	Tzikistan	-do-	New Delhi
3.	Luxembourg	-do-	New Delhi
4.	Netherlands	-do-	Ahmedabad
5.	France	-do-	Bangalore
6.	Austria	-do-	Calcutta

[English]

Indian Mission in New York

5056. SHRI L. RAMANA : Will the PRIME MINISTER be pleased to state :

(a) whether a permanent mission of India is being built in New York;

(b) if so, the original cost estimated and cost escalation at present; and

(c) the action taken against the responsible persons for non-implementation of the project since 1988 ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) The construction of the building known as the Permanent Mission of India building in New York was completed in January 1993.

(b) The original preliminary cost estimate prepared by a local architect in 1981 was US \$ 5.315 million. The estimated costs at the time of seeking approval in 1988 were projected at US\$ 19.023 million. The cost escalation in the final project has been US \$ 9.865 million.

(c) The project has been implemented and the Permanent Mission of India Office and residence including resi-

dences of Consulate General of India, New York have shifted into the new building.

Water Supply Scheme

5057. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh has to provide Rs. 101 crores for water supply scheme in Chittoor district of the State :

(b) if so, the main projects proposed to be undertaken under this scheme;

(c) whether the Union Government have also agreed to provide assistance for implementation of these projects;

(d) if so, the details thereof; and

(e) the amount provided to the various organisations for completing the projects ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e) This Ministry is not aware about the provision of Rs. 101 crores for water supply scheme in Chittoor District made by the Government of Andhra Pradesh. However, HUDCO has sanctioned 6 projects in Chittoor District for a total project cost of Rs. 66.58 crores including HUDCO loan assistance of Rs. 46.65 crores for the towns of Chittoor, Tirupati, Srikalahasti, Madnapally, Pungnar.

T and D Losses

5058. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether percentage of transmission and distribution loss of power in the country at present is highest as compared to neighbouring countries;

(b) if so, the comparative figures of these losses; and

(c) the impediments coming in the way of improving the transmission and distribution system ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) The percentage of T&D Losses in Bangladesh, Nepal, Pakistan, Sri Lanka and India during 1992 are as given under :

Bangladesh	-	39.09
Nepal	-	29.38
Pakistan	-	20.32
Sri Lanka	-	18.26
India	-	21.80

It may, therefore, be seen that percentage T&D Losses are highest in Bangladesh followed by Nepal.